

**GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.5228  
TO BE ANSWERED ON 05.04.2017**

**EXPELLED CHINESE JOURNALISTS**

**5228. SHRI A.P. JITHENDER REDDY:**

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether three Chinese journalists were expelled from India and if so, the details thereof and the reasons therefor; and**
- (b) whether the Government has received any disapproval from the Chinese with respect to this matter and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
[GEN. (DR) V. K. SINGH (RETD)]**

**(a) & (b) The visa of one Chinese journalist in New Delhi had expired in December 2015 while visas of the other two journalists in Mumbai had expired in March 2016. Short-term extensions were given to them to facilitate smooth transition. The journalists departed India upon expiry of their extended visa. Government of India has facilitated early processing of visa application of their successors at the request of the Chinese side.**

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